## SECURITIES AND EXCHANGE BOARD OF INDIA EASTERN REGIONAL OFFICE (KOLKATA)

Completion of Recovery Certificate no. RC1912 of 2019, in respect of Satyalaxmi Vinimay Private Limited in the matter of Svaraj Trading & Agencies Limited

A Recovery Certificate No. RC1912 of 2019 dated January 25, 2019, has been drawn up by the Recovery Officer against Satyalaxmi Vinimay Private Limited (PAN: AATCS8589E) ["Defaulter"] for a sum of Rs. 2,30,918/(Rupees Two Lakh Thirty Thousand Nine Hundred & Eighteen Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. AO/SBM/EAD-3/80/2017 dated October 27, 2017 against Satyalaxmi Vinimay Private Limited (PAN: AATCS8589E) in the matter of Svaraj Trading & Agencies Limited.

In view of receipt of the entire amount, which includes further interest and costs due under the aforesaid recovery certificate, recovery in said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Date-November 6, 2025

Place- Kolkata

Mitrijeet Dey. RECOVERY OFFICER

विज्ञजीत दे / Mitraject Dey पश्चनी बविकारी एवं उप महाप्रवेचक Recovery Officer & Dy. General Manage भारतीय प्रतिभृति जर विनियन वार्ड Securities and Exchange Board of India कोसकाता / Kolkata